

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 70 of 2013

Dated : 7<sup>th</sup> August, 2013

**Present:** Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. V.J. Talwar, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Wardha Power Company Ltd. ... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission  
& Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. Amit Kapur  
Mr. Ankit Shah for R-4  
Ms. Deepa Chavan,  
Mr. Kiran Gandhi,  
Mr. Umang Jain &  
Ms. Ramni Taneja for R-2  
Mr. Deepak Biswas for R-3

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **17.09.2013.**

(Justice Surendra Kumar) (V.J. Talwar) (Rakesh Nath) (Justice M. Karpaga Vinayagam)  
Judicial Member Technical Member Technical Member Chairperson

ts/pg